

SHRI M. VALIULLA: May I know the number of families that were displaced and that came to India for rehabilitation?

SHRI J. K. BHONSLE: Altogether about ten lakhs.

SHRI M. VALIULLA: Ten lakh families?

SHRI J. K. BHONSLE: Ten lakh persons.

SHRI S. N. MAZUMDAR: May I know the amount of holding which has been allotted per family?

SHRI J. K. BHONSLE: It differs from 8 to 10 acres in some places, 10 to 15 acres in others and in West Bengal it ranges from 2½ to 5 or 6 acres.

HOUSES AND SHOPS FOR DISPLACED PEOPLES

*341. SHRI M. VALIULLA: Will the minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of houses and shops for displaced persons built so far in Delhi by the Central Public Works Department; and

(b) the number of houses and shops proposed to be built for displaced persons in Delhi during the year 1954-55?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH) : (a) The figures up to 30th June 1954 are:

| | |
|----------------|--------|
| (i) Houses | 30,671 |
| (ii) Shops | 4,509 |
| (b) (i) Houses | 4,715 |
| (ii) Shops | 2,512 |

SHRI M. VALIULLA: May I know, what is the requirement? How many houses have to be built to see that everyone has got shelter?

SARDAR SWARAN SINGH: It is hoped that this year's construction will meet to a very large extent the housing shortage so far as refugees are concerned.

PRODUCTION OF SALTS IN MANGINAPUDI SALT WORKS

*342. SHRI V. M. SURENDRA RAM: Will the Minister for PRODUCTION be pleased to state:

(a) what was the production of salt in the Manginapudi Salt Works in the years 1952-53 and 1953-54;

(b) whether a part of these salt works was leased out to Messrs. National Chemicals Ltd.; and

(c) whether the period of the lease is over and the portion leased out has since been taken by Government?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): The production of salt in the said salt works has been as follows:

| | | |
|-------------|---------|-------|
| (a) 1952-53 | 15,171 | manus |
| 1953-54 | 144,500 | „ |

(b) Yes, by the State Government who own this part of the land.

(c) The period of lease expired on 28th February 1954, but the State Government have extended it temporarily for a further period of one year.

SYNTHETIC VITAMIN 'A'

*343. SHRI V. M. SURENDRA RAM: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the annual requirement of synthetic vitamin 'A' in India;

(b) how much of it is imported; and

(c) the uses to which this vitamin is put in India?